

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No.85/DR(S)/2006 Dated: Allahabad : May 26, 2006

The following Additional District & Sessions Judges (Fast Track Court) have been transferred to the places

indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on June 06, 2006 afternoon.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl No	Name of Officer	Present Place of Posting	Place to which transferred
1	5311 SARVESH KUMAR	Agra	Saharanpur
2	5392 SHAILESHWAR NATH SINGH	Ambedkar N. at Akbarpur	Ghazipur
3	5401 VINOD KUMAR-III	Azamgarh	Kairana-Muzaffar Nagar
4	5286 YOGESH CHANDRA TRIPATHI	Ballia	Banda
5	5399 MOHD. ALI	Balrampur	Sultanpur
6	5414 VIJENDRA SINGH	Bhadohi at Gyanpur	Mainpuri
7	5373 RAM JEET SINGH YADAV	Budaun	Bhadohi
8	5388 SANJAY KHARE	Budaun	Chandauli
9	5370 RAJENDRA PRASAD GUPTA	Chandauli	Meerut
10	5396 SURESH CHANDRA RANA	Deoria	Lucknow
11	5348 ARVIND KUMAR PANDEY	Farrukhabad	Jaunpur
12	5381 NEEL KUNTHA SAHAY	Fatehpur	Allahabad
13	5330 ASHOK KUMAR SINGH-III	Firozabad	Bulandshahar
14	5343 SMT. NEERJA SINGH	Firozabad	Bulandshahar
15	5350 VIDYA PRAKASH PATHAK	Firozabad	Bijnor
16	5284 VIDYA SHANKER PATEL	Ghaziabad	Aligarh
17	5326 GIRIRAJ SINGH DUBEY	Ghazipur	Bulandshahar
18	5374 MAHMOOD AHMAD KHAN	Jaunpur	Unnao
19	5283 ALLAH RAKHAI	Kushi Nagar at Padrauna	Kairana-Muzaffar Nagar
20	5309 DAYA RAM SINGH-II	Maharajganj	Meerut
21	5300 VISHESH SHARMA	Meerut	Pilibhit
22	5340 RAJIV SHARMA	Kairana-Muzaffarnagar	Muzaffar Nagar
23	5393 MAHFOOZ ALI	Pilibhit	Banda
24	5360 KHALIL AHMAD	Pratapgarh	Aligarh
25	5354 RAM MANOHAR NARAYAN MISHRA	Rai Bareli	Faizabad
26	5377 SANJAY KUMAR DEY	Rai Bareli	Shahjahanpur
27	5380 AEJAZ AHMAD ANSARI	Rai Bareli	Kanpur Dehat
28	5293 PRAMOD KUMAR SINGH	Rampur	Ghaziabad
29	5295 SMT. RENU AGARWAL	Shahjahanpur	Unnao
30	5332 DR. RAMA SHANKER TRIPATHI	Shahjahanpur	Ambedkar Nagar
31	5306 CHANDRA BHAN-III	Sitapur	Shahjahanpur
32	5416 SATISH KUMAR-II	Sultanpur	Farrukhabad
33	5282 NEERAJ NIGAM	Unnao	Mainpuri

BY ORDER OF THE COURT,

Sd/-

(SWATANTRA SINGH)

REGISTRAR GENERAL

No.85(i)/DR(S)/2006 Dated: Allahabad : May 26, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow

3. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001

4. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad
(Information available on E-mail)

5. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)

6. The Officer on Special Duty (Computer), High Court, Allahabad

7. The Registrar (Confidential), High Court, Allahabad

8. The Assistant Registrar (Budget), High Court, Allahabad

9. The Section Officer (Admin. A-3) Section, High Court, Allahabad

10. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,

Sd/-

(K.K. RANJAN)

DEPUTY REGISTRAR